

(OPEN COURT)

**CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH  
ALLAHABAD**

This is the 18<sup>th</sup> day of January, 2019

**ORIGINAL APPLICATION NO. 330/00460/2017**

**HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

Tej Ram .....Applicant.

**VERSUS**

Union of India and others .....Respondents

Advocates for the Applicants : Shri P.K. Srivastava

Advocate for the Respondents : Shri N.C Srivastava

**O R D E R**

**BY HON'BLE MR RAKESH SAGAR JAIN, MEMBER (J)**

List revised. None present for the applicant. Shri N.C Srivastava counsel for the respondents.

2. From perusal of file, it is evident that on the last listed date i.e., 26.10.2018, nobody was present on behalf of the applicant. It seems that the applicant has lost interest in pursuing this OA.

3. Accordingly, the OA is dismissed in default and for non-prosecution.

**(RAKESH SAGAR JAIN)  
MEMBER-J**

Manish/-